

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**NEW DELHI**

No.(IB)-222(ND)/2017

SECTION: UNDER SECTION 7 IBC Code, 2016

**IN THE MATTER OF:**

M/s S.Srinivas & Ors.

..... ..Petitioner

V/s

M/s Unitech Ltd.

.....Respondent

**Coram:**

Order delivered on 11.08.2017


**R.VARADHARAJAN**  
Hon'ble Member (Judicial)

For the Petitioner : Mr. P.Chaitanyashil, Advocate

For the Respondent : Mr.Rajiv Virmani, Advocate

**ORDER**

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for hearing on 18.8.2017.

  
**(R.VARADHARAJAN)**  
**MEMBER (JUDICIAL)**